## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3121 ANSWERED ON:24.04.2012 HALLMARKING OF GOLD Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has adopted mandatory hallmarking of gold jewellery to protect the interests of consumers in the country;
- (b) if so, the details thereof alongwith the purity standards for ornamental gold;
- (c) whether the Government is giving incentives to jewellers for setting up of Assaying and Hallmarking centres;
- (d) if so, the details thereof alongwith the number of operative licences for gold jewellery and Assaying and Hallmarking centres recognised by the Bureau of Indian Standards (BIS) in the country, State-wise; and
- (e) the steps taken by the Government to promote and create awareness about gold hallmarking among the consumers?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): No Madam. At present, the Hallmarking of Gold Jewellery is voluntary in nature.
- (b): Bureau of Indian Standards (BIS) has formulated standard IS 1417:1999 'Gold and gold alloys, jewellery/ Artefacts-Fineness and Marking-Specification'. It specifies nine grades of gold, used in the manufacture of jewellery/ artefacts of gold, based on their gold content. These grades are as follows;

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Grade Fineness Min. Carat

Fine gold 999 -
Standard gold 995 -
958.3 958 23
916.6 916 22
875 875 21
750 750 18
708 708 17
585 585 14
375 375 9
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- (c): No, Madam.
- (d): The details of financial incentive given for setting up of Assaying and Hallmarking centres, to such entrepreneurs, who do not have linkage with the jewellery trade, are given below:

For promoting hallmarking and help it to spread across the country, a scheme of setting up of Assaying and Hallmarking Centres for gold jewellery in 35 select districts on a pilot basis with central assistance was approved by Govt. in November 2005 under the 10th Five Year Plan, with a total out lay Rs. 5.75 crores. The scheme was continued in XI Plan with a total outlay of Rs 10.50 crores.

Assistance Rate to entrepreneurs as % of total cost of setting up of A&H centre is as under:

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To Private ToPSU
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Area Rate

NE - North East States, SCS - Special Category States, RA - Rural Areas

As on date, there are 9253 operative licenses for gold jewellery. The state-wise list of operative licences for gold jewellery is given at Annex-1 and state-wise list of Gold Hallmarking/ Assaying Centres is given at Annex-2.

(e): To promote hallmarking in the country, BIS is undertaking awareness programmes for jewelers/consumers and publicity through electronic and print media.